

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated :

27 SEP 1988

APPLICATION NO. 217/88(F)

Applicant

Shri P.V. Damodaran

V/s

The Director General, Department of  
Telecommunications, New Delhi & 51 Ors

To

1. Shri P.V. Damodaran  
B-4, Posts & Telegraphs  
Officers Quarters  
Indiranagar  
Bangalore - 560 038

2. Dr M.S. Nagaraja  
Advocate  
35 (Above Hotel Swagath)  
1st Main, Gandhinagar  
Bangalore - 560 009

3. The Director General  
Department of Telecommunications  
Dak-Thar Bhavan  
New Delhi - 110 001

4. The Secretary  
Ministry of Home Affairs  
Department of Personnel &  
Public Grievances  
New Delhi - 110 001

5. Shri A.K. Ganguly

6. Shri K.S. Kosotia

7. Shri B. Saha

8. Shri A.K. Chakraborty

9. Shri R.K.S. Yadav

10. Shri S.C. Srivastava

11. Shri N.C. Bhowmick

12. Shri P.D. Vashistha

13. Shri S.C. Arora

14. Shri S.S. Sathi

15. Shri V. Mahalingam

16. Shri B. Anbalagan

17. Shri R.K. Jain

18. Shri Om Prakash

19. Shri Nasreen Quadri

20. Shri Kailash Chander

21. Shri Himkar Khosla

22. Shri Raj Kumar

23. Shri P.D. Marwaha

24. Shri Vinod Kr Chadha

25. Shri Brijesh Kr Yadav

26. Shri M.Y. Bhire

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Subj  
K. M. J. 1/1  
27-9-88

27. Shri Abraham Jacob	41. Shri B.T. Gupta
28. Shri J.K. Tandon	42. Shri S.P. Nayak
29. Shri Sanjiv V. Joshi	43. Shri A.P. Sharma
30. Shri M.K. Jain	44. Shri P.S. Chawla
31. Shri Amlesh Bhattacharya	45. Shri S.K. Choudhary
32. Shri V.K. Swamy	46. Shri J.N. Ram
33. Shri A.K. Satija	47. Shri J.K. Jain
34. Shri S.N. Karmakar	48. Shri W.C. Tuteja
35. Shri B.N. Bhardwaj	49. Shri R.N. Khurana
36. Shri H.C. Singh	50. Shri R.S. Gulati
37. Shri A. Sundar	51. Shri S.K. Chakravarthy
38. Shri Vishnu Narain	52. Shri M.L. Jain
39. Shri R.T. Swamy	53. Shri Ram Krishan
40. Shri D. Someshwara Rao	54. Shri V. Balakrishnan

(Sl Nos. 5 to 54 -

C/o The Director General  
Department of Telecommunications  
Dak-Thar Bhavan  
New Delhi - 110 001 )

55. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

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Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal  
in the above said application on 5-9-88.

Encl : As above

*B. Venkatesh*  
DEPUTY REGISTRAR  
(JUDICIAL)

*Abdul H. J. A. 18*

*DC*

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

**ORDER SHEET**

Application No. .... 217 .... of 1988 (F)

Applicant

P.V. Demodaran

V/s

Respondent

The DG, Dept of Telecommunications,  
New Delhi & 51 Ora

Advocate for Applicant

Dr M.S. Nagaraja

Advocate for Respondent

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
		<p>(KSP)VC/(LHAR)M(A)</p> <p>SEPTEMBER 5, 1988. <u>Order</u></p> <p>Applicant by Dr.M.S.Nagaraja.</p> <p>Respondents 1 and 2 by Sri M.Vasudeva Rao. Reply filed.</p> <p>Dr.Nagaraja prays for permission to withdraw this application. Permission sought for is granted. Application is dismissed as withdrawn. <u>No Cost</u></p> <p>Sd/- VICE-CHAIRMAN <u>94</u></p> <p>Sd/- MEMBER(A)</p> <p>TRUE COPY</p> <p><i>R. Venkatesh</i> DEPUTY REGISTRAR (JDL) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>